

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2004/697 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sujit Kumar Ghosh,
Member, MACT No.3,
Kamrup(M),
Guwahati, Assam.

Dated Guwahati the ¹⁶30 January, 2025

Sub: **Casual leave.**

Ref:- Your letter No. MACT No.3/2025/49 dtd. 05.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **4 (four) days casual leave on 01.02.2025, 04.02.2025, 05.02.2025 and 06.02.2025, along with station leave permission from the morning of 31.01.2025 till the morning of 07.02.2025.** During your absence, Member, MACT No.1, and in his absence, Member, MACT No.2 will remain in charge of your Court and Office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2004/698 - 700 /A, dated

Copy to :

, 30-01-2025

1. The Member, MACT No.1, Kamrup(M), Guwahati, Assam.
2. The Member, MACT No.2, Kamrup(M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

13
JT. REGISTRAR (VIGILANCE)

G. B. B.